

(c) whether the ore thus extracted would be directly exported by State Government or Central Government would purchase the entire ore?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). Yes, Sir. The Government have approved, in principle, the project of Orissa Government for the stepping up of production of iron ore from Sukinda-Daitri area from 0.5 million tons to 2.00 million tons for export purposes, subject to:

- (i) the State Government accommodating the scheme within their overall ceiling;
 - (ii) the Railways being able to move the surplus production from this area (surplus to what can be handled through Paradip Port) to Calcutta or Vishakhapatnam, as the case may be; and
 - (iii) the availability of foreign exchange required for the implementation of the mining project.
- (c) No decision has yet been taken.

Liberalisation of Arms Licenses

***1107. Shrimati Savitri Nigam:** Will the Minister of Home Affairs be pleased to state whether it is a fact that Government are intending to liberalise the policy of issuing licenses for possession of arms for self-defence in the dacoit-infested area and in border areas where the incidents of kidnapping and cattle-lifting are increasing?

The Minister of State in the Ministry of Home Affairs (Shri Datar): This is a matter within the discretion of the State Governments and the licensing authorities concerned. They are following a liberal policy in this regard.

Government Scholars in Public Schools

***1108. Shrimati Renuka Barkatak:** Will the Minister of Education be pleased to state:

(a) the total number of Government Scholars passed out from public schools in India during the last two years;

(b) whether there is any scheme to give further training to the merit scholars after they pass out from public schools;

(c) what better prospects are open to these boys as distinguished from boys of the same grade from the general run of schools; and

(d) what is Government's policy regarding future of public schools in India?

The Minister of Education (Dr. A. L. Shrivastava): (a) 51.

(b) No, Sir.

(c) No special prospects.

(d) In keeping with the recommendations of the Secondary Education Commission, the Government have decided not to give maintenance grant to these schools from 1958-59 onwards.

Nunmati Refinery

***1109. Shri P. R. Chakravarti:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that Nunmati Refinery is facing crisis within first four months of its life;

(b) whether the refinery has run into loss in the neighbourhood of 50 lakhs;

(c) whether it is a fact that the excise receipt upto 30th March, 1961 has been 30 lakhs of rupees against the estimated amount of Rs. 3.90 crores;

(d) whether the expenses of building the refinery have exceeded Rs. 18 crores as against the estimated cost of Rs. 11 crores;

(e) how Government account for the slow working of the refinery;